

in the country, after satisfying itself regarding efficacy of the pesticides and their safety to human beings, animals etc. using experimental data submitted by the applicant on various parameters of toxicity, including the effect on reproductive teratogenicity etc., in order to ascertain the effect of pesticides on pregnancy. The details of the toxicity parameters each applicant is required to submit is attached as Statement.

Under the provisions of the Prevention of Food Adulteration Rules, 1955 framed under the PFA Act 1954 also the maximum tolerance limits of commonly used pesticides in various food articles have been prescribed. States and UTs Govts. have been requested to keep a vigil on the quality of food.

#### Statement

*Parameters on which Toxicity data is required to be Submitted by the Applicant for Registration of Pesticides*

1. Acute oral rat and mice
2. Acute Dermal
3. Acute Inhalation
4. Primary Skin Irritation
5. Irritation to mucus membrane
6. Subacute oral rat and dog
7. Subacute Dermal
8. Subacute Inhalation
9. Nemotoxicity
10. Synergism and Potentiation
11. Teratogenicity
12. Effect on reproduction
13. Carcinogenicity
14. Metabolism
15. Mutagenicity
16. Toxicity to birds
17. Toxicity to fish
18. Toxicity to honey bees
19. Toxicity to live stock
20. Medical data
21. Human toxicity information from foreign countries
22. Observations in Man (Health records of spray operators)
23. Health records of Industrial workers
24. Toxicity to live stock (field trials & observation)
25. International report on carcinogenicity & genotoxicity.

[English]

#### Regional Office of CWC at Calcutta

222. SHRI AJOY MUKHOPADHYAY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government have since taken a decision for opening of a full-fledged Regional Office of Central Water Commission at Calcutta;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) It has been decided to locate the Office of the Chief Engineer, Central Water Commission at Siliguri in West Bengal.

#### ECB Guidelines

223. SHRI DINSHA PATEL :  
SHRI SHANTILAL PARSOTAMDAS PATEL :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether a proposal to relax the External Commercial Borrowing (ECB) guidelines to benefit the roads and ports sector is under consideration of the Government;

(b) if so, the details of the proposal, and the projects identified under this plan;

(c) whether the roads and ports sectors will be totally privatised with the proposed relaxation in the ECB guidelines; and

(d) if so, the details and rationale therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) As the proposal is under consideration, it is too early to indicate the details.

(c) No, Sir.

(d) Does not arise.

#### By-pass in Karnal

224. SHRI I.D. SWAMI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have a plan to construct a By-pass on National Highway passing through Karnal in Haryana;